

254
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 25575-25662
/Circulation/Genl./West/THC/2025

Dated, Delhi the 18 SEP 2025

Sub.: Notification regarding removal/suspension of Advocates.

Forwarded copy of Endorsement Letter No. 66554-66694/Genl./Misc./Circulation/2025 Dated 15.09.2025 received along with its enclosures i.e. copy of E-Mail Dated 09.09.2025 regarding Submission of Removal Notification No. 13 of 2025 dt 02.09.2025 from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, copy of Notification Bearing Ref. No. Verification/141/BCD/013/2025 Dated 02.09.2025 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049, on the subject cited above, from Sh. Anil Antil, Ld. Officer In-Charge, General Branch, (C)/Ld. District Judge - 15, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

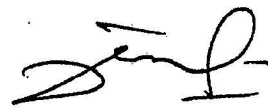
No. 66554-66694 /Genl./Misc./Circulation/2025

Dated, Delhi the 10/09/2025

Sub:- Notification regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref No.Verification/141/BCD/013/2025 dated 02/09/2025, and this office bearing diary No. 6391/B dated 09/09/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(ANIL ANTIL)

Officer In-Charge, General Branch, (C),
District Judge-15, Central
Tis Hazari Courts Delhi.

Encl. As above

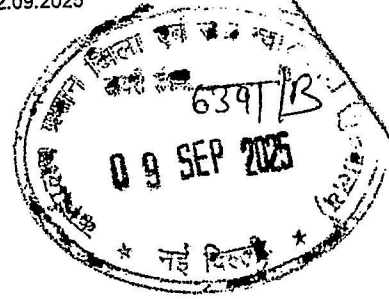
OIC (General)

1729/25
PD&SJ (West)

3/9/25, 5:46 PM

Submission of Removal Notification No. 13 of 2025 dt 02.09.2025

Submission of Removal Notification No. 13 of 2025 dt 02.09.2025



Bar Council of Delhi < barcouncilofdelhi@rediffmail.com >

Tue, 09 Sep 2025 4:17:50 PM +0530

To "north "<north@ddc.nic.in>,"southeast "<southeast@ddc.nic.in>,"east "<east@ddc.nic.in>,"northeast "<northeast@ddc.nic.in>,"shahdra "<shahdra@ddc.nic.in>,"northwest ddc "<northwest.ddc@nic.in>,"southwest "<southwest@ddc.nic.in>,"Robin Sharma "<djhq.ddc@gov.in>,"dba tishazari "<dba.tishazari@gmail.com>,"scbaec "<scbaec@gmail.com>,"dwarkacourtbarassociation "<dwarkacourtbarassociation@gmail.com>,"saketbarassociation "<saketbarassociation@gmail.com>,"info "<info@rohiniacourtbarassociation.com>,"Shahdarabarassociation "<Shahdarabarassociation@yahoo.in>,"ndba2012 "<ndba2012@gmail.com>,"info "<info@newdelhibarassociation.com>,"stba saletaxbar "<stba_saletaxbar@saletaxbar.com>,"delhitaxbarassociation n "<delhitaxbarassociation@gmail.com>,"info "<info@dhcba.org>,"dhcbar "<dhcbar@gmail.com>,"barcouncilofdelhi "<barcouncilofdelhi@hotmail.com>,"Shri Ravinder Dudeja "<rg.dhc@nic.in>,"barcouncil of "<secapbc@gmail.com>,"barcouncilofassametc "<barcouncilofassametc@yahoo.in>

Sir,

Please find enclosed herewith Bar Council of Delhi Removal Notification No. 13 of 2025 dt 02.09.2025 for Removal of Name of Advocates from the Roll of Bar Council of Delhi due to their LL.B Degree/Mark Sheets reported to be Fake/Forged or Enrolled with Bar Council of Delhi by misrepresentation.

Kindly display this Notification on your Notice Boards please.

(Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi

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Thanks & Regards Bar Council of Delhi

1 Attachment(s)

Removal_Notification_13_dt_0...
1.1 MB

ORC (Gen. Br.)
10.09.2025
R. DRS (NCS)

about:blank

Col Arun Sharma (Retd.)
SECRETARY
BAR COUNCIL OF DELHI



Mob. : 9622143939
Phone : 011-45603735, 43559586
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Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : Verification/141/BCD/013/2025

Dated : 02 Sep 2025.....

NOTIFICATION No. 13 of 2025 dt 02.09.2025

Removal Notification to Remove Advocate's name from the Roll of Bar council of Delhi due to their LL.B /Graduation Degree/Marks Sheet reported to be Fake/Forged and Enrolled with Bar Council of Delhi by Misrepresentation

1. It is hereby notified for general information that, under the Proviso of Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India, name of the under mentioned advocates have been removed permanently from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities:-

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Madan Lal Gupta (Enr No -D/484/1996) S/o Sh. Prem Charid Gupta NP -69, Gound Floor, Maurya Enclave Pitam Pura, Delhi (Mob - 9312232091)	Bar Council of India Sub-Committee Order dated 26.07.2025 and Ratified by the General Council of the Bar Council of India on 16.08.2025 by Removal Proceedings No. 11/2021	
2.	Mr. Gulshan Babbar, (Enr No -D/9775/2019) S/o Bhol Nath Babbar C-115A, C.L. Joseph Block Near Gate No. 04, Tis Hazari Courts Delhi-110 054 (9911019402)	Bar Council of India Sub-Committee Order dated 07.08.2025 and Ratified by the General Council of the Bar Council of India on 16.08.2025 by Removal Proceedings No. 71/2024	

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

(Ex-Subedar D.K. Sharma)
Prep & Checked By

Col. Arun Sharma (Retd)
Secretary

....2/-

Col Arun Sharma (Retd.)
SECRETARY
BAR COUNCIL OF DELHI



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. :

2

Dated :

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi
13. Adv concerned.

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.